

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 332 OF 2016 &  
IA NO. 706 OF 2016**

**Dated: 22<sup>nd</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Nuclear Power Corporation of India Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Bhavana Dhuman  
Mr. Tushar Bhardwaj  
Mr. Sandeep Sarwate

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Deep Rao  
Mr. Rohit Gera  
Mr. Tan Reddy Rep. for R.2  
  
Mr. Sethu Ramalingam for R.1  
  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.4

**ORDER**

Issue notice to the un-served respondents returnable on 30.03.2017.  
Dasti, in addition, is permitted.

List the matter on **30.03.2017.**

**(I.J. Kapoor)  
Technical Member  
Ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**